

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-123/2003/3939/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
Principal Judge,  
Family Court, Nalbari.

Dated Guwahati the <sup>th</sup> 26 April, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.FC.NLB/08/2019/374 dtd. 24.04.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 25.04.2024 till the evening of 01.05.2024**, as prayed for. The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-123/2003/3940-3940(A)/A, dated**, 26-04-2024  
Copy to.

1. The Chief Judicial Magistrate, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**  
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